

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

STARRED QUESTION NO:216  
ANSWERED ON:04.08.2003  
ENFORCEMENT OF FORESTRY LAWS  
RAGHURAJ SINGH SHAKYA

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether various guidelines issued by the Ministry of Environment and Forests on forestry programmes are not properly followed by certain State Governments;
- (b) if so, the names of such States;
- (c) whether some State Governments are still continuing with the old guidelines on forestry programmes due to which protection of forests have been affected; and
- (d) if so, the concrete steps the Union Government propose to take to ensure that State Governments follow the guidelines strictly?

**Answer**

MINISTER FOR ENVIRONMENT AND FORESTS (SHRI T.R. BAALU)

(a) to (d) No, Sir. No instance of a State Government's failure to follow the various guidelines issued under any Forest Act or forestry programme by the Ministry of Environment and Forests has come to the notice except in the case of the Joint Forest Management (JFM) Programme. Under the JFM Programme, all the States have followed the guidelines and adopted resolutions for its implementation and strengthening except Meghalaya. The Government of Meghalaya has been asked to initiate JFM Programme and follow the guidelines.